

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 365/GT/2020

Subject : Petition for revision of tariff for NLCIL's Thermal Power Station (TPS-I Expansion) (420 MW) for the period from 1.4.2014 to 31.3.2019.

Petitioner : NLC India Limited

Respondents : TANGEDCO & 8 ors

Date of Hearing : **24.6.2022**

Coram : Shri I.S.Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Ms. Anushree Bardhan, Advocate, NLCIL
Shri K. Nambirajan, NLCIL
Shri A. Srinivasan, NLCIL
Shri Anil Kumar Sahni, NLCIL
Shri S. Vallinayagam, Advocate, TANGEDCO
Ms. B. Rajeswari, TANGEDCO
Ms. R. Ramalakshmi, TANGEDCO
Ms. R. Alamelu, TANGEDCO

Record of Proceedings

The order in the present petition was reserved on 30.11.2021. However, the order could not be issued prior to the Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for hearing today through virtual conferencing.

2. During the hearing, the learned counsel for the Petitioner and the learned counsel for the Respondent TANGEDCO submitted that pleadings have been completed in the matter and the Commission may accordingly pass orders.

3. Based on the submissions of the parties, order in the petition was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

